- (b) whether a Director of the bank was keenly interested in getting the loan sanctioned for Galadharis;
  - (c) the details thereof; and
  - (d) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). Government have seen the Press Report.

- 2. State Bank of India (SBI) have Behrain Branch their reported that granted credit facilities to Galadhari Bros, and to Mr A.W. Galadhari and his associate companies. The assistance to Galadhari Bros, has been in syndication with some other commercial banks. They have indicated that syndicated facility is secured by first mortgage on land and building and security documents prepared in consultation with the solicitors of the syndicate of banks for the syndicated credit facility have been obtained. In accordance with the statutory provision further details regarding the accounts of the constituents cannot be divulged by the SBI at this stage.
- 3. The SBI had also extended assistance to Mr. A.W. Galadhari and A.W. Galadhari Holdings Pvt. Ltd. The SBI have reported that in respect of these loans also, the normal documents like promissory notes, bank facility agreements have been obtained. The facility was, however, granted as "cleap facility" Mr. A.W. Galadhari and his group of companies have been put under receivership and the SBI have filed claim for the

aforesaid dues with the appointed receiver. The Bank has also referred the matter to C.B.I. The SBI has reported that the outstandings in the account of Mr. A.W. Galadhari and his group of companies amount to 16,412 million US dollars. They hold a cash collateral of 6.729 million US dollars. The matter is being pursued by them with the Official receiver for the settlement of the claim.

4. The SBI has also reported that there is no evidence on record of any Director of the bank being keenly interested in granting credit facilities to Galadhari Brothers.

## Foreign exchange earned by export of flowers

- 4918. SHRI B.B. RAMAIAH: Will the Minister of COMMERCE be pleased to state:
- (a) the details of major items of foreign exchange earner;
- (b) whether it is a fact that India is exporting flowers also to other countries; and
- (c) if so, annual exports of flowers and the foreign exchange earned therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) A Statement is given below.

- (b) Yes, Sir.
- (c) The estimated value of foreign exchange earned from exports of flowers (excluding live plants) were as under:

(Value: Rs. in Lakhs)

		1982-83	1983-84		1984-85.
(a)	Orchids	3,33	4.43	4.43	13,96
(b)	Cut flowers	11,19		9.44	13,53

## Statement

(a) Major items of India's foreign exchange earnings from exports were as under:—

(Value : Rs. in Crores)

	Items	1982-83 (Provisional)	1983-84 (Provisional)
1.	Tea and Mate	367.53	501,37
2.	Coffee and Coffee substitutes	184.20	183,26
3.	Tobacco unmanufactured	208.54	149.61
4.	Sugar and sugar preparation	62,35	139,86
5.	Cashew Kernels	133.97	156,62
6.	Vegetables & fruits (0ther than		
	cashew kernels)	158,80	155,16
7.	Oil cakes	149.35	146,29
8.	Spices	88,95	109,26
9.	Marine Products	349.45	327.30
10	Meat & Meat preparations	80,47	- 68,32
11.	Rice	199,60	147.13
12.	Cotton raw	101.16	14.8.95
13.	Iron Ore	373.79	385,34
14.	Manganese Ore	14.95	17.98
15.	Mica	1855	26.52
16.	Cotton Yarn	23,25	19.57
17.	Cotton Fabrics	265.52	276.54
18.	Readymade Garments.	527,50	607,20
19.	Madeup articles wholly or chiefly		
•	of cotton	97.01	76,28
20,	Fabrics of man-made fibre	21.76	26.52
21.	Silk Fabrics	31.71	40.58
22.	Jute manufactures	202,76	164.52
23.	Coir and Coir mfrs.	24.60	23,48
24.	Leather & Leather Mfrs. (Excl.		•
	Footwear)	345.88	349,88
25.	Footwear #	25,92	23,23
26.	Chemicals & Allied Product	308,20	277.68
27.	Gems & Jewellery	894.03	<b>1</b> 288,65
28.	Carpets handmade	168.5 <b>7</b>	194.04
29.	Works of Arts	109,61	116,61
30.	Metal Manufactures (excl. Iron		
•	& Steel) *	201,56	194,29
31.	Machinery & transport		
;	equipment	584.60	493,98
32.	Iron & Steel (incl. mfrs.)	55.75	46,43
33.	Crude oil	1063.37	1231.09
34.	Mineral fuels, lubricants and		
•	related products	171.90	361.96
	GRAND TOTAL (incl. other Item)	8907.75	9865.30